

<i>S.No</i>	<i>Name of Municipal Committee</i>	<i>Date of Supersession</i>
1	2	3
4.	Elam	Last election held in 1971. and superseded in 1977.
5.	Ghamar	
6.	Obra	
7.	Luxur	Newly created Town Area Election could not be held due legal complications and non completion of other formalities.
8.	Shaktigarh	
9.	Bansgaon	
10.	Haraiyya	

[*Translation*]

Sugar Mills for Bar-Eilly, Utter Pradesh

1701. SHRISANTOSH KUMARGANGWAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Government have received proposals for setting up of Sugar mills of Nawabganj and Meerganj in District Bareilly, Utter Pradesh;

(b) if so, the details thereof; and

(c) the action taken to clear the proposal expeditiously?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) and (b). Department of Food have received 6 proposals for setting up of new sugar mills in Nawabganj and Meerganj of Bareilly District, Utter Pradesh. The details of these proposals are as under:-

Sl. No.	Name of the factory	Date of receipt of application in the Dte. of sugar	Sector
1	2	3	4
1.	Keshav Mathur Sugar Unit at Nawabganj, District, Bareilly	11.5.1990	Private
2.	M/s. The Simbhaoli Sugar Mills Ltd., at near Meeraganj District, Bareilly	18.5.1990	Private
3.	M/s. Oswal Spinning & Weaving Mills Ltd., AT Aurangabad, Teh. Nawabganj; District Bareilly	25.9.1990	Private
4.	M/s. Amrepali International, At & Teh. Nawabganj, District Bareilly	28.1.1991	Private
5.	Shri D.K. Srivastava At & Teh. Nawabganj District Bareilly	28.1.1991	Private
6.	Shri N.K. Srivastava, At & Teh. Nawabganj, District Bareilly	1.2.1991	Private

In addition to the above six proposals one more proposal of M/s. Synthetics & Chemicals Ltd. in the private sector for setting up of a new sugar mill at Fatehganj West, Teh. & District Bareilly has also been received in the Department of Food on 4.9.1990.

(c) The Licensing Policy for Sugar Industry is presently being reviewed by the Government and the proposals will be considered thereafter.

Filling Up of SC/ST Vacancies In Central Warehousing Corporation

1072. SHRI CHHEDI PASWAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the prescribed reservation quota for Scheduled Castes/Scheduled Tribes has not yet been filled in Central Warehousing Corporation;

(b) if so, the reasons therefor; and

(c) the steps being taken by the Government to fill up this quota?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) while the overall representation of Scheduled Caste/Scheduled Tribe employees in Central Warehousing Corporation is more than the prescribed quota, there is some backlog in certain individual grades.

(b) The Main reasons are:-

(1) Non-availability of sufficient number of candidates for direct recruitment, particularly against vacancies reserved for Scheduled Tribes; and

(2) Inadequate availability of Scheduled Caste/Scheduled Tribe

employees in the feeder grades for promotion against reserved vacancies.

(c) Central Warehousing Corporation takes all possible measures as per the Government directives for filling up the vacancies reserved for Scheduled Castes/Scheduled Tribes.

[English]

Non-availability of Papers at Concessional Rates

1703. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware of the difficulties being faced by the Publishers and other organisations dealing with the printing of books, publications etc. due to the non-availability of paper at cheaper/competitive rates;

(b) if so, whether Government propose to supply the paper at cheap rates to these publishers; and

(c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJ MANGAL PANDE) (a): Government is aware that the prices of common varieties of paper have gone up during the last one and a half years. According to paper industry, the increase in the prices of paper is attributable to the increase in the cost of production of paper. There is no statutory control over the prices of paper in the country.

(b) There is no such proposal under consideration of the Government at present.

(c) Does not arise.